

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 2571  
ANSWERED ON 07.08.2024**

**Accidents in Singrauli Coal Mines**

†2571. Ms Iqra Choudhary:

Will the Minister of **COAL** be pleased to state:

- (a) whether several contract workers lost their lives in accidents caused due to negligence of officials in NCL Singrauli (Madhya Pradesh) under Coal India Limited during the last three years;
- (b) if so, the details thereof;
- (c) the details of assistance provided to each deceased and injured person by the Government/ Coal India Limited in every cases;
- (d) whether any investigation was conducted by the Director (Safety) labour regarding these accidents; and
- (e) if so, the outcome thereof and the details of action taken against the guilty officers?

**ANSWER  
MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

**(a):** The causes of accidents for contractual workers in respect of Northern Coalfields Limited (NCL), under Coal India Limited (CIL), who lost their lives during last three years are mainly due to collision of tippers, hit by object, fall of persons and toppling of tippers.

**(b):** Details of accidents that occurred during last three years, wherein contractual workers of Northern Coalfields Limited (NCL) lost their lives in accidents are as under:

<b>Year</b>	2021	2022	2023
<b>No. of Fatalities</b>	3	1	2

**(c):** Details of assistance provided to each deceased and injured person in every cases, are as under:

**YEAR- 2021**

<b>Details of Compensation provided to the family of deceased in respect of fatal accident in the mines of NCL – 2021</b>			
<b>S.N</b>	<b>Name of Deceased</b>	<b>Compensation Paid</b>	<b>Special Relief</b>
1	Late Shree Nath Kewat, (Contractor Worker)	Rs 12, 47,175/-	Rs.15 ,00,000/-
2	Late Mogli Eswar Rao, (Contractor Worker)	Rs 16,80,000/-	Rs.15 ,00,000/-
3	Late Rajesh Prasad, (Contractor Worker)	Rs 12,52,175/-	Rs.15 ,00,000/-

**YEAR- 2022**

<b>Details of Compensation provided to the next kin of deceased in respect of fatal accident in the mines of NCL – 2022</b>			
<b>S.N</b>	<b>Name of Deceased</b>	<b>Compensation Paid</b>	<b>Special Relief</b>
1	Late Patwari Rawat, (Contractor Worker)	Rs 16,01,775/-	Rs.15 ,00,000/-

**YEAR- 2023**

<b>Details of Compensation provided to the next kin of deceased in respect of fatal accident in the mines of NCL – 2023</b>			
<b>S.N</b>	<b>Name of Deceased</b>	<b>Compensation Paid</b>	<b>Special Relief</b>
1	Late Prashant Kumar Shukla (Contractor Worker)	Rs. 15,88,425/-	Rs.15 ,00,000/-
2	Late Shiv Shankar Saket (contractor Worker)	Rs. 14,77,950/-	Rs.15 ,00,000/-

In case of Injured Persons, Adequate Medical Care/ Attention is provided at the company hospital and also referred to specialized hospital depending on severity of injured persons. The Compensation as applicable is also paid. The status of assistance/ compensation paid to injured in last three years (2021-2023) is as under:

<b>Assistance/ Compensation Status</b>			
<b>SI No.</b>	<b>Name of injured person</b>	<b>Date of accident</b>	<b>Assistance/ Compensation amount</b>
1	Shri Arvind Umdeo Dalal, Blasting Overman,	02.07.2022	Rs. 96384.00/-
2	Shri Lagan Dhari, E P fitter,	16.08.2022	Rs. 112230.00
3	Sri Sunil Kumar, Dozer Optr.	30.01.2023	Shri Sunil Kumar, Dozer operator is still under treatment and the amount of Rs. 27,71,895/- has been approved for procurement of Prosthetic leg.

(d): Investigation were conducted by Director General of Mines Safety (DGMS) and Internal Safety Organization (ISO), NCL in each accident case.

(e): Show cause notices are issued by DGMS on being found official/ officers responsible for accident. The following disciplinary action taken by Northern Coalfields Limited (NCL) on the outcome of DGMS and ISO enquiry as tabulated below:

<b>Year</b>	<b>Date of Accident</b>	<b>Name of Deceased/ Mine</b>	<b>Details of Action taken</b>
2021	06.04.2021	Sri ShreeNath Kewat, (46yrs), Driver of BGR-Gajraj consortium (Contractor workmen) Dudhichua Mine	1. Sri Krishna Bahadur Pakhran, scania tipper driver, was terminated. 2. Sri Shubham Kumar Mishra, HoE Supervisor, Service was terminated. 3. Sri Suryabhan Patel, Dozer Optr., was issued warning letter. 4. Sri Nalla Kanta Raju, Site Incharge, has been Suspended from work for 15 days. 5. Sri B. Mallikarjun Singh, Owner Representative (M/s BGR-Gajraj Consortium) was

Year	Date of Accident	Name of Deceased/ Mine	Details of Action taken
			issued Warning Letter. 6. Sri Rajesh Prasad Gupta, Mining Sirdar, was issued Warning Letter. 7. Sri Prabhat Singh Gaharwar, Dy. Manager (M), Shift Incharge, was issued Warning Letter. 8. Sri Prema Nanda Mishra, Sr. Manager (M), HoE Incharge, has been issued Warning Letter. 9. Sri V M Singh, Chief Manager (M), Section Manager (East), was issued Warning Letter. 10. Sri Rajeev Chopra, Chief Manager (M), Mines Manager, has been issued Warning Letter. 11. Sri Om Prakash Prasad, Chief Manager (M), Agent, has been issued Warning Letter. 12. Sri Bipin Kumar, Area GM, was issued Caution Letter.
	21.04.2021	Sri Mogili Eswar Rao (20 yrs 11 months), Volvo mechanic helper, Contractor workmen Bina Mine	1. Sri Karthik Singh, Project-incharge, BGR DECO Consortioum, issued Warning Letter. 2. Sri Rajnish Kumar Jindal, Mines Manager, was issued Caution Letter. 3. Sri Nitin Singh, Engg.(E&M), was issued Caution Letter . 4. Sri Pawan Singh, Asst. Mgr(E&M), was issued Caution Letter. 5. Sri V K Singh, Asst. Mgr(M), ), was issued Caution Letter. 6. Sri Gaurav Singh, Overman, was issued Charge sheet. 7. Sri Koruknoda China Babu, Asst Mechanic, was issued Suspension Letter. 8. Sri Dunga Siddhi Vinayak, Garage Supervisor, Dismissal for 2 month. 9. Sri M Ramanna, driver, was terminated from work. 10. Sri Korukonda Chinna Babu, Asst Mechanic, was terminated. 11. Sri Palla Nursinga Rao, Asst. Electrician, dismissal for next two months 12. Sri Sandeep Kumar, Dy Manager - Technical, stopping one increment & caution letter. 13. Sri Shashi Kumar, patrolling Incharge, was suspended for 01 month. 14. Sri Ram Babu, Shift In-charge, was suspended for 01 month.
	20.10.2021	Sri Rajesh Prasad (age - 46 yrs) Tipper driver, Contractor workmen Amlohri Mine	1. Warning letter has been issued to Shri Rajendra Ram, SOE(Excv) . 2. Warning letter has been issued to Shri Sudhir Prasad, Dy. Manager(M), 3. Warning letter issued to Shri Shiv Shankar Pal, Overman 4. Warning letter issued to Sri Sandip Kumar Sah, Engg. GMPL, 5. Warning letter issued to Sri Janesher Hussain, HoD Mech., GMPL, 6. Warning letter issued to Sri Kabir Zaidi MD GMPL. 7. The Services of Sri Ram Niranjan Pal was terminated.
2022	13.01.2022	Patwari Rawat, (age- 27yrs) Contractor workmen Jayant Mine	1. Warning letter issued to Sri Shiv Kumar, Engg-in-charge. 2. Warning letter issued to Shri Virendra Kumar, Asst Mgr.(E&M). 3. Sri S B Tiwari, Foreman (E&M), stopping of one

<b>Year</b>	<b>Date of Accident</b>	<b>Name of Deceased/ Mine</b>	<b>Details of Action taken</b>
			increment without cumulative affect . 4. Sri Suraj Pandey, (contractor), site supervisor, suspended for 15 days. 5. Warning letter issued to Sri L K Sharma, contractor M/s Singrauli Stone crusher (JV) .
2023	22.05.2023	Prashant Kumar Shukla, Age-28 years Contractor workmen Dudhichua Mine	1. Warning letter issued to Shri Sonu Rajpoot, Dy. Manager (Mining)/Shift in charge. 2. Warning Letter issued. to Shri D N Mishra, Overman 3. Suspension Cum Caution Letter issued to Shri Ravendra Kumar Shah, Overman M/s- GSCO Infrastructure Pvt. Ltd.
	13.10.2023	Shiv Shankar Saket, Age-35 years, Contractor workmen Block-B Mine	1. Warning Letter issued to Shri Ajit Kumar Panika, Overman. 2. Termination Letter issued by Director M/s- Nilkanth Infra Mining Limited to Shri Sumant Kumar Dwivedi, Engineer. 3.Warning Letter issued to Shri Saurav Kumar sarma, Engineer(excavation) Block-B 4. Warning Letter issued to Shri Santosh Anand Tiwari, Astd. Manager Block-B 5.Warning Letter issued by Director M/s- Nilkanth Infra Mining Limited to Shri Alok Chandra, Project Manager, Block-B

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